BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.80/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company Under Section		Sushant Agrawal & AnrVersus-Nav Technology Pvt.Ltd & Ors 397/398		
1.	Prantik (Tanush	Garair ree St Choudh	m 3 for R-6	18/11/17
		TH DEY, Adv.	702 R-8.	a fors.
1.	NIRMALYA J. DATNAIN	DASGURTA,	ADV ? Petitions	15/11/201

ORDER

- Ld. Counsel for the petitioner and the respondent nos. 6 and 8 are present.
- Ld. Counsel for the petitioner submitted that parties have entered into a settlement but settlement terms are being finalized and on this basis Ld. Counsel for the petitioner sought time for settlement agreement /

arguments. Prayer is allowed. No further time shall be granted for filing settlement agreement.

List on 05/01/2018.

&d

(Jinan K.R.) Member (J) 81

(Vijai Pratap Singh) Member (J)

MR DIBANATH DEV, Adu.